

Export of Minerals

3316. SHRI N. K. SHEJWALKAR:
Will the Minister of COMMERCE
AND CIVIL SUPPLIES AND CO-
OPERATION be pleased to state:

(a) whether it is a fact that iron ore, copper, brass and other minerals are exported abroad; and

(b) if so, the value of above minerals in raw form exported in 1976-77?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMERCE AND CI-
VIL SUPPLIES AND COOPERATION
(SHRI ARIF BEG): (a) Yes, Sir, ex-
cept copper. Brass is not a mineral.

(b) A statement is attached.

Statement

Type of Minerals	Exports during 1976-77 (Value in Rs. lakhs)
Major Minerals	
1 Iron Ore M.M.T.C GOAN Exporters	14885.00 } 9000.00 } 23885.00
2 Mica (Processed)	1737.00
3 Coal . . .	1573.13
4 Manganese Ore	2143.00
Minor Minerals	
1 Bauxite . . .	51.35
2 Chrome Ore . . .	2670.00
3 Barytes . . .	860.58
4 Sillimanite . . .	4.42
5 Kyanite . . .	66.82
6 Marble . . .	7.52
7 Other Building Stone . . .	322.93
8 Pakur Stone . . .	17.93
9 Other Granite . . .	368.86
10 Gypsum . . .	16.21
11 Lime Stone . . .	62.39
12 Sand . . .	0.81
13 Dolomite . . .	6.61

14 Bentonite . . .	59.83
15 Salt . . .	142.03
16 Quartz . . .	25.69
17 Felspar . . .	28.75
18 Steatite Block . . .	9.73
19 Steatite Powder . . .	56.80
20 Ilmenite, . . .	208.74
21 Titanium . . .	7.57

Pact for Canadian Fertilizers

3317. SHRI PRASANNBHAI MEH-
TA: Will the Minister of FINANCE be
pleased to state:

(a) whether India has signed a 27-
crore rupees pact for Canadian ferti-
lizers;

(b) if so, the details of the same;
and

(c) when it is likely to be imple-
mented?

THE MINISTER OF FINANCE AND
REVENUE AND BANKING (SHRI
H. M. PATEL): (a) to (c). Yes, Sir.
A loan Agreement for C \$ 32 million
(equivalent of Rs. 27.05 crores ap-
prox.) was signed with the Govern-
ment of Canada on 6th October, 1977
for financing the import of fertilizers
and fertilizer materials (Muriate of
Potash, Urea and Sulphur) and freight
costs thereon. The loan carries no
interest, service or commitment char-
ges and is repayable in 50 years, in-
cluding a grace period of 10 years.
Muriate of Potash worth about C\$ 23
million has so far been contracted for
against the loan. This is expected to
be shipped in full by the end of
March 1978. MMTC are considering
placing of further orders against the
balance funds.

**Fish Freezing Plant in Tamil Nadu
and Export of Fish etc.**

3318. SHRI KUMARI ANANTHAN:
Will the Minister of COMMERCE
AND CIVIL SUPPLIES AND CO-
OPERATION be pleased to state:

(a) whether fish freezing plants in
private sectors and in State Sectors

have been commissioned in Tamil Nadu in the last three years for export purposes;

(b) if so, the total quantity and the amount for which fish, prawns, frogs etc. have been exported from Tamil Nadu; and

(c) the countries to which they were exported?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) Yes, Sir. 11 freezing plants in private sector and one in State sector have been commissioned for export purposes in Tamil Nadu in the last three years.

(b) and (c). A statement is attached.

Statement

Exports of Marine Products through ports in Tamil Nadu

Q: Quantity in tonnes

V: Value in Rs. lakhs

Item	Exports			Destination
	1974	1975	1976	
Frozen Shrimp .	Q: 2582	3262	3764	USA, Japan, West Europe.
	V: 760	1140	2041	
Frozen Froglegs .	Q: 274	222	626	USA, Japan, West Europe, Singapore.
	V: 52	40	156	
Frozen Lobster Tail .	Q: 4	63	38	USA, Japan, West Europe.
	V: 1	19	19	
Dried Fish	Q: 1305	1975	3240	Singapore, Sri Lanka, Malaysia.
	V: 37	58	102	
Dried Prawn	Q: 27	11	5	Hong Kong, Malaysia, Singapore, Australia.
	V: 2	1	2	
Sharkfins & Fish Maws .	Q: 97	92	99	Singapore, Hong Kong, USA, West Europe.
	V: 26	29	55	
Others	Q: 131	240	193	USA, West Europe, Canada, Singapore.
	V: 11	47	39	
TOTAL	Q: 4420	5865	7965	
	V: 889	1334	2414	

Cold Storages for Marine Products in Coastal Areas

3319. SHRI SUKHDEO PRASAD VERMA: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government have observed that the Marine Products Export Authority have been very tardy in the development of coastal cold

storages resulting into losses of its own harvests;

(b) if so, the steps being contemplated to build up such cold storages in Goa, Kerala, Maharashtra and West Bengal;

(c) whether private parties as have been entrusted to procure their own trawlers would be given facilities for storing their catches in the proposed coastal cold storages; and